

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Criminal Appeal No(s). 931/2021

MAHESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-01-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Chand Qureshi, AOR
Ms.Sampirda Rani, Adv.
Mr.Mohammad Usman Siddiqui, Adv.
Ms.Aisha Siddiqui, Adv

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that sole respondent has already
already filed the counter affidavit.

Issue reminder for remitting records.

List again on 28.2.2022.

VINOD SINGH RAWAT
Registrar